

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : TIS HAZARI : DELHI

CIRCULAR

Sub: Farewell function on the superannuation of Ms. Barkha Gupta, Ld. District Judge, Commercial Court-06 (Central), Tis Hazari Courts, Delhi and Sh. Sanjeev Kumar-II, the then Ld. Spl. Judge, NDPS-02 (Central), Tis Hazari Courts, Delhi.

On the superannuation of **Ms. Barkha Gupta**, Ld. District Judge, Commercial Court-06 (Central), Tis Hazari Courts, Delhi and **Sh. Sanjeev Kumar-II**, the then Ld. Spl. Judge, NDPS-02 (Central), Tis Hazari Courts, Delhi, a farewell function is being organized in the Room No. 135, Conference Hall, First Floor, Tis Hazari Court Complex on 30.04.2024 (Tuesday) at 04:15 p.m.

All the Ld. Judicial Officers and former Ld. Judicial Officers of the Delhi District Court are cordially invited to grace this occasion and express best wishes to above learned officers.

Further, all the serving Judicial Officers of Delhi District Courts are requested to contribute a sum of Rs. 300/-. The contribution be deposited with the concerned Ld. Administrative Civil Judge of their respective District by 26th of April, 2024.

All the Ld. Administrative Civil Judges are requested to deposit the said amount in the Personal Office of the undersigned at Room No. 105, Tis Hazari Courts, Delhi on or before 27.04.2024.

Medha
27/04/24
MEDHA ARYA
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

No. 25212-25372/ACJ(Central)/2024

Dated, Delhi the 20 APR 2024

Copy forwarded for information and necessary action to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
3. PS to Ld. Pr. District & Sessions Judge, West, East, North-East, Shahdara, New Delhi, South-East, South, North-West, North, South-West, Rouse Avenue Court Complex.
4. The Ld. Principal Judge, Family Courts (HQs), Dwarka, Central, West, East, North-East, Shahdara, New-Delhi, South-East, South, North-West, North Districts.
5. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi.
6. The Ld. Member Secretary, DSLSA, Patiala House Courts, New Delhi.
7. The Ld. Director (Academics) & (Admn.), Delhi Judicial Academy, Dwarka, New Delhi.
8. The Ld. Judge In-charge, Mediation Centre, Tis Hazari Courts, Delhi.
9. The Secretary, DLSA, Central and West District, Tis Hazari Courts, Delhi.
10. All the Ld. ACJs of all Courts Complex of Delhi with request to circulate this circular immediately in their respective districts.
11. All the Ld. Judicial Officers of Central & West District, Tis Hazari Courts, Delhi & on Deputation/Diverted Capacity.
12. Incharge, Care Taking Branch (C), THC, Delhi with the direction to make necessary arrangements.
13. Incharge, Computer Branch (Central), Tis Hazari Courts, Delhi.
14. Incharge, Protocol Branch (Central), Tis Hazari Courts, Delhi with the direction to bring this circular to the notice of former Judicial Officers through WhatsApp group.
15. Sh. Atul Bhardwaj, JA in Hindi Section, West District, Tis Hazari Court, Delhi with the request to do photography of the function.
16. The R & I Branch (Central) for uploading on LAYERS & website.

Medha
27/04/24
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
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